

CENTRAL

ADMINISTRATIVE
PRINCIPAL BENCH
DELHI.

TRIBUNAL

REGN. NO. OA 909/86

Shri Birbal Sharma ----

Applicant

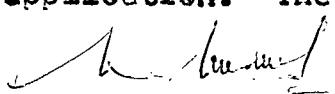
Vs.

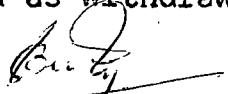
Union of India & Ors. ----

Respondents

Applicant through Shri E.X.Joseph, counsel.

This matter was taken up and heard for some time yesterday and was adjourned for today as the applicant's counsel wanted to receive/instructions from the applicant. Today the learned counsel for the applicant seeks permission to withdraw the application. The application is dismissed as withdrawn.


(Kaushal Kumar)
Member 18.11.86


(K. Madhava Reddy)
Chairman 18.11.86